

[Sh. M. V. Chandra Shekhara Murthy]

- (ii) The securities and Exchange Board of India (Registrar to an Issue and Share Transfer Agents) Regulations, 1993 published in Notification No. SEBI/LE/5/93 in Gazette of India dated the 31st May 1993.

1993 and consideration and passing of the Oil and natural Gas Commission (Transfer of Undertaking and Repeal) Bill, 1993.

[Placed in library See No. LT 4228/93]

13.07 hrs.

[English]

BUSINESS OF THE HOUSE

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENARY AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Sir, With your permission, Sir, I rise to announce that Government Business during the week commencing 3rd August, 1993, will consist of:-

1. Discussion on the Resolution seeking disapproval of the Recovery of Debts due to banks and Financial Institutions Ordinance, 1993 and consideration and passing of the Recovery of Debts due to banks and Financial Institutions Bill, 1993.
2. Discussion on the Resolution seeking disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1993 and consideration and passing of the Conservation of Foreign Exchange and prevention of Smuggling Activities (Amendment) Bill, 1993.
3. Discussion on the Oil and Natural Gas Commission (Transfer of Undertaking and Repeal) Ordinance,

4. Consideration and passing of:-

(a) The Constitution (Eightieth Amendment) Bill, 1993

(b) The Representation of the People (Amendment) Bill, 1993.

(c) The Constitution (Seventy-Seventh Amendment) Bill, 1992.

5. Consideration of any item of Government Business carried over from today's Order paper.

[Translation]

SHRI SATYANARA AN JATIYA (Ujjain): Mr. Deputy speaker, Sir, the following items may be included in the next week's agenda:

1. The Narmada-Shipra-Kalisindh Link Scheme should be implemented to save the Malwa area of Madhya Pradesh from drought and to raise the ground water level.;
2. Regarding the closure of textile mills in the country and the smooth functioning of textile mills of Ujjain-Indore and Ratlam in Madhya Pradesh.

SHRI NITISH KUMAR (Barh): Sir, the following item may be included in the next week's agenda:

The State Government of Bihar should be provided necessary financial assistance as well as expertise on modern techniques of mining.

SHRI SHIVRAJ SINGH CHAUHAN (Vidisha): Sir, the following items may be included in the next week's agenda:

1. Regarding the implementation of recommendations given by the national Transport Committee to declare the existing seven roads of Madhya Pradesh as national highways since 1984.

2. Regarding providing grants by the centre to link the tribal villages of Madhya Pradesh having a population of more than 500 with the main roads.

[English]

SHRIBHOGENDRAJHA (Madhubani): Sir, the following items may be included in the next week's agenda:

1. The urgency of implementing the multi-purpose High Dam projects over river Koshi at barakshetra; over river Kamla at Shishapani; over river bagmati at Nunther to expedite floods, drought, power shortage etc. in both India and Nepal.
2. An intergrated and comprehensive price policy is required for ensuring remunerative prices to the primary producers and others. Thank you.

[Translation]

SHRI RAM PAJAN PATEL (Phulpur): Mr. Deputy Speaker, sir, the following items may be included in the next week's agenda:

Regarding the abolition of Dual education policy which is causing social, economic and religious disparity.

[English]

SHRI K. PRADHANI (Nowrangpur): Sir, I request that the following may be included in the

next week's agenda:

Discussion on the reports of the Commissioner for SC and ST and of National Commission for Sc and ST.

Thank you.

SHRI S.B. SIDNAL (Belgaum): Sir, I request that the following may be included in the next week's agenda:

International situation prevailing in the world and its effect in India.

Thank you.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir the following items may be included in the next week's agenda:

1. Regarding providing adequate financial assistance to Bareilly city which has been selected as counter magnet city.
2. Regarding the construction of a by-pass of Bareilly city of National Highway No.24.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, I request that the following items may be included in the next week's agenda:

1. The immediate necessity to revise the coal royalty payable to coal producing States.
2. Problems of land acquisition and land oustees in coal industry particularly in MCL, Orissa.

Thank you.